

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
A. B. A. No. 2859 of 2020**

Khushboo Devi @ Khushboo Devi Thakur

.... **Petitioner**

Versus

The State of Jharkhand

.... **Opp. Party**

CORAM: HON'BLE MR. JUSTICE AMITAV K. GUPTA

For the Petitioner :Mr. Mukesh Bihari Lal, Advocate

For the State :Mr. S. K. Sinha, A.P.P

02/Dated: 09.09.2020

1. Office to delete the name of Mr. Pankaj Kumar and mention the name of Mr. S. K. Sinha, as the counsel for the State in the cause list.
2. Learned counsel for the petitioner submits that he has filed the undertaking to remove the defects as pointed out by the office.
3. Heard. Office to check and verify and list the application under the appropriate heading after one week.

(AMITAV K. GUPTA, J.)

Rohit/-